

ORDER

WWW.LIVELAW.IN

Appointment Section

Dated, Patna the 20<sup>th</sup> October, 2020

Whereas a disciplinary proceeding against Sri Ram Sujan Pandey, Sub-Judge-III-cum Secretary, DLSA, Sheohar is pending.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 9 of the Bihar Government Servants (Classification, Control and Appeal) Rules, 2005, hereby places the said Sri Ram Sujan Pandey, Sub-Judge-III-cum Secretary, DLSA, Sheohar under suspension with immediate effect and till the pendency of the enquiry or until further orders with his headquarters attached with the District Judgeship's at Sheohar.

It is further ordered that during the period that this order shall remain in force, the said, Sri Ram Sujan Pandey, Sub-Judge-III-cum Secretary, DLSA, Sheohar shall not leave the station without obtaining the previous permission.

The officer shall be entitled to get subsistence allowance as per Rule 96 of the Bihar Service Code during the suspension period.

By order of the Hon'ble Court

Sd/-N.K.Pandey

Registrar General

Memo No. \_\_\_\_\_/XXIX-109-2020/A.D.(Apptt.)/ Dated, Patna the 20<sup>th</sup> October, 2020

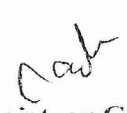
Copy forwarded to the District and Sessions Judge, Sheohar with a request to serve a copy of this order upon Sri Ram Sujan Pandey, Sub-Judge-III-cum Secretary, DLSA, Sheohar immediately with a direction to him to make over charge of his office immediately on receipt of this order.

Sd/-N.K.Pandey

Registrar General

Memo No. 43738-43755 / Dated, Patna, the 20<sup>th</sup> October, 2020

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna with a request to issue necessary direction to the authority concerned for issuance of pay-slip for subsistence allowance / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh-Marg, Patna / Registrar (List), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim Fixation Cell '3' Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

  
Registrar General

ORDER

Appointment Section  
**WWW.LIVELAW.IN** Dated, Patna the 20<sup>th</sup> October, 2020

Whereas a disciplinary proceeding against Sri Tribhuwan Nath, ADJ, Sheohar is pending.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 9 of the Bihar Government Servants (Classification, Control and Appeal) Rules, 2005, hereby places the said Sri Tribhuwan Nath, ADJ, Sheohar under suspension with immediate effect and till the pendency of the enquiry or until further orders with his headquarters attached with the District Judgeship's at Sheohar.

It is further ordered that during the period that this order shall remain in force, the said, Sri. Tribhuwan Nath, ADJ, Sheohar shall not leave the station without obtaining the previous permission.

The officer shall be entitled to get subsistence allowance as per Rule 96 of the Bihar Service Code during the suspension period.

By order of the Hon'ble Court

Sd/-N.K.Pandey

Registrar General

Memo No. \_\_\_\_\_/XXIX-108-2020/A.D.(Apptt.)/ Dated, Patna the 20<sup>th</sup> October, 2020

Copy forwarded to the District and Sessions Judge, Sheohar with a request to serve a copy of this order upon Sri Tribhuwan Nath, ADJ, Sheohar immediately with a direction to him to make over charge of his office immediately on receipt of this order.

Sd/-N.K.Pandey

Registrar General

Memo No. 43718-43735 / Dated, Patna, the 20<sup>th</sup> October, 2020

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna with a request to issue necessary direction to the authority concerned for issuance of pay-slip for subsistence allowance / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh-Marg, Patna / Registrar (List), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim Fixation Cell '3' Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

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Registrar General

ORDER

[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN)

Appointment Section  
Dated, Patna the 19<sup>th</sup> October, 2020

Whereas a disciplinary proceeding against Sri. Sanjeev Kumar Chandriyavi, Principal Magistrate, Juvenile Justice Board, Patna (Civil Judge Sr. Division) is pending.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 9 of the Bihar Government Servants (Classification, Control and Appeal) Rules, 2005, hereby places the said Sri. Sanjeev Kumar Chandriyavi, Principal Magistrate, Juvenile Justice Board, Patna (Civil Judge Sr. Division) under suspension with immediate effect and till the pendency of the enquiry or until further orders with his headquarters attached with the District Judgeship's at Patna.

It is further ordered that during the period that this order shall remain in force, the said, Sri. Sanjeev Kumar Chandriyavi, Principal Magistrate, Juvenile Justice Board, Patna (Civil Judge Sr. Division) shall not leave the station without obtaining the previous permission.

The officer shall be entitled to get subsistence allowance as per Rule 96 of the Bihar Service Code during the suspension period.

By order of the Hon'ble Court

Sd/-N.K.Pandey

Registrar General

Memo No. \_\_\_\_\_/XXIX-101-2020/A.D.(Apptt.)/ Dated, Patna the 19<sup>th</sup> October, 2020

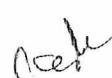
Copy forwarded to the District and Sessions Judge, Patna with a request to serve a copy of this order upon Sri. Sanjeev Kumar Chandriyavi, Principal Magistrate, Juvenile Justice Board, Patna (Civil Judge Sr. Division) immediately with a direction to him to make over charge of his office immediately on receipt of this order.

Sd/-N.K.Pandey

Registrar General

Memo No. 43160-43179 / Dated, Patna, the 19<sup>th</sup> October, 2020

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna with a request to issue necessary direction to the authority concerned for issuance of pay-slip for subsistence allowance / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh-Marg, Patna / Registrar (List), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim Fixation Cell '3' Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Additional Registrar, J.J.S, Patna High Court, Patna / S.O. I/C J.J.S, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

  
Registrar General

ORDER

Appointment Section  
**WWW.LIVELAW.IN** Dated, Patna the 19<sup>th</sup> October, 2020

Whereas a disciplinary proceeding against Ms. Savita Rani, Principal Magistrate, Juvenile Justice Board, Bhojpur at Ara (Civil Judge Sr. Division) is pending.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 9 of the Bihar Government Servants (Classification, Control and Appeal) Rules, 2005, hereby places the said Ms. Savita Rani, Principal Magistrate, Juvenile Justice Board, Bhojpur at Ara (Civil Judge Sr. Division) under suspension with immediate effect and till the pendency of the enquiry or until further orders with her headquarters attached with the District Judgeship's at Ara (Bhojpur).

It is further ordered that during the period that this order shall remain in force, the said, Ms. Savita Rani, Principal Magistrate, Juvenile Justice Board, Bhojpur at Ara (Civil Judge Sr. Division) shall not leave the station without obtaining the previous permission.

The officer shall be entitled to get subsistence allowance as per Rule 96 of the Bihar Service Code during the suspension period.

By order of the Hon'ble Court

Sd/-N.K.Pandey

Registrar General

Memo No. \_\_\_\_\_/XXIX-102-2020/A.D.(Apptt.)/ Dated, Patna the 19<sup>th</sup> October, 2020


Copy forwarded to the District and Sessions Judge, Bhojpur at Ara with a request to serve a copy of this order upon Ms. Savita Rani, Principal Magistrate, Juvenile Justice Board, Bhojpur at Ara (Civil Judge Sr. Division) immediately with a direction to her to make over charge of her office immediately on receipt of this order.

Sd/-N.K.Pandey

Registrar General

Memo No. 43190 - 43209 / Dated, Patna, the 19<sup>th</sup> October, 2020

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna with a request to issue necessary direction to the authority concerned for issuance of pay-slip for subsistence allowance / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh-Marg, Patna / Registrar (List), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim Fixation Cell '3' Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Additional Registrar, J.J.S, Patna High Court, Patna / S.O. I/C J.J.S, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

  
Registrar General